NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 68(ND)2017 **CA. NO**.

CORAM:

S.NO

PRESENT: SH. S.K. MOHAPATRA

NAME

HON'BLE MEMBER (T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: Samir Dev Sharma V/s. M/s. Delhi Chemical Pharmaceutical Works Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

REPRESENTATION

SIGNATURE

Present: For Petitioner (s): Mr. Dhruv Gupta, Advocate

For Respondent (s): Mr. Ameet Sharma, Advocate for R-2

DESIGNATION

Order

The matter was listed for final arguments. A request for adjournment is being made on behalf of the respondents. At their request adjourned to 6th October 2017.

[S.K. MOHAPATRA] MEMBER [T]

(Shipra Mittal)

[INA MALHOTRA] MEMBER [J]